NATIONAL COMPAGYY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 26/12	TP 34/16	For filing written submissions	, , , , ,	Ramesh Kumar Srinivas & Another Vs. Ascent Software Solutions (India) Pvt. Ltd. & 3 Others

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

(37) S.M. PARITOSH 9844106799

LEJPONDENT-1+04

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K. A. Prakash 9341248422.

Petitioners.

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ORDER

Counsel for Petitioner is present. Heard him. Junior Counsel for Respondent is present. He requested time as Senior Counsel is engaged in the Hon'ble High Court. List it on 20.02.2018.

Member (T)

Member (J)